

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

STARRED QUESTION NO:15
ANSWERED ON:20.02.2001
CONSTITUTION OF TRIBAL DEVELOPMENT COOPERATIVE CORPORATION
ANANTA NAYAK

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the States which have constituted the Tribal Development Cooperative Corporation (TDCC);
- (b) the grants provided by the Union Government in this regard to various States during each of the last three years; and
- (c) the work done by each TDCC in those States during the said period, State-wise?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) The States which have constituted Tribal Development Cooperative Corporations (TDCCs) are Andhra Pradesh, Bihar, Gujarat, Kerala, Manipur, Madhya Pradesh, Meghalaya, Orissa, Rajasthan, Maharashtra, Tripura and West Bengal.

(b) &(c) A Statement is given at Annexure-I

ANNEXURE-I

STATEMENT TO BE ATTACHED TO PARTS (b) &(c) OF LOK SABHA STARRED QUESTION NO. 15 FOR 20.02.2001 TABLED BY SH. ANANTA NAYAK, MP REGARDING CONSTITUTION OF TRIBAL DEVELOPMENT COOPERATIVE CORPORATION

(Rs. in lakhs)

Sl.No.	State	Year	Grants released	Purpose	Utilisation
1	Andra Pr	1997-98	100.00	Minor Forest Produce operation	UC has been received
		1998-99			
		1999-2000	300.00	Minor Forest Produce Operation	UC is yet to be received
2.	Bihar	1997-98	Nil		
		1998-99	79.00	Strengthening the share capital base of the Corporation	UC is yet to be received
		1999-2000	Nil		
3.	Gujarat	1997-98	123.89	i) For construction of godowns	UC
			ii) Received		
			iii) For MFP collection		
			iv) Contribution towards share capital		
			MFP Operation	UC yet to be received	
		1998-99	Nil	v)	
		1999-2000	150.00	vi)	
4	Kerala	1997-98	50.00	i) Share capital contribution	UC
			ii) For Working capital	received	
		1998-99	50.00	i) Share capital contribution	UC
			ii) Working capital	received	
			iii) Construction of godowns at Kalpetta and Adimali		
		1999-2000	130.00	i) Construction of 5 godowns	at UC yet to be received
			ii) Vanchiyode, Seethathode Chittar, Konni Block, Panathady, Panginchuvadu		
			iii) Working capital		
			iv) Strengthening of share capital base		
5.	M. P.	1997-98	200.00	i) Contribution towards share capital	UC received
			ii) Establishing 14 processing units		
			iii) Construction of 17 warehouses	Strengthening of	

share capital
1998-99 255.00 UC yet to be received
1999-2000 Nil

6 Orissa 1997-98 100.00 For share capital base UC received
1998-99 200.00 For share capital base and for collection of MFP UC received
1999-2000 200.00 Collection of MFP UC received

7 Mhrstra 1997-98 99.50 i) For Minor Forest Produce UC Received
ii) For processing units to be set up at Gadchiroli,
Chandrapur, Yeotmal, Junner etc. UC received
1998-99 100.00 iii) For construction of godowns UC received
1999-2000 Nil For share capital contribution

8. Rajsthan 1997-98 50.00 Contribution towards share capital UC received
1998-99 Nil
1999-2000 25.00 Procurement of MFP UC received

9. Tripura 1997-98 Nil
1998-99 Nil
1999-2000 50.00 Strengthening of share capital UC yet to be received

10 W Bengal 1997-98 100.00 Contribution towards share capital UC received
1998-99
1999-2000 50.00 Procurement of MFP UC received